

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX : SAKET, NEW DELHI**

NOTICE

In pursuance of letter no. 4042/Genl./OC/DHC dated 19.02.2015 of Joint Registrar (Genl.), for Registrar General, Hon'ble High Court of Delhi, New Delhi and letter no.3064-3069/Genl.Admn/BS/SD/Saket/ND/2015 dated 25.04.2015, applications are invited on the prescribed proforma (copy enclosed) from the practicing advocates at Saket District Courts, New Delhi, who fulfill the eligibility criteria mentioned below, for filing up the two (02) posts of Court Auctioneers for South & South-East District at Saket Courts Complex, New Delhi.

“Since the function of a Court Auctioneer requires legal expertise, applicants should have a standing of at least five years or more at the Bar and have an income of Rs. 15,000/-(Rupees fifteen thousand only) or more per annum.”

Applications duly filled on the prescribed proforma should be submitted in the General Admn. Branch, District Courts Complex : Saket New Delhi on all working days between 10.00 A.M. to 05.00 P.M. latest by 29.05.2015 through Receipt and Issue Branch, District Court Complex : New Delhi.

Sd/-
(Sanjeev Jain)
Special Judge, CBI-03 (South)
Officer In-Charge, General Admn. Branch
District Court Complex : Saket, New Delhi
For District & Sessions Judge (South)

No. 3717-3736_/Genl. Admn./SD/2015

New Delhi, dated 14/05/2015

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Secretaries of all Bar Associations at Saket, Tis Hazari, Karkardooma, Rohini, Dwarka, Patiala House Courts & New Delhi Bar Association with a request to affix on notice boards.
4. Care Taking Branches of all District Courts Complexes, at Delhi with request to affix on notice boards.
5. Branch In-Charge, Computer Branch, District Court Complex, Saket, New Delhi with request to get the notice uploaded on website of Delhi District Court & Saket District Court through website committee, Tis Hazari Courts, Delhi.

Sd/-
(Sanjeev Jain)
Special Judge, CBI-03 (South)
Officer In-Charge, General Admn. Branch
District Court Complex : Saket, New Delhi
For District & Sessions Judge (South)

**APPLICATION PROFORMA FOR THE POST OF COURT AUCTIONEER AT SAKET
COURT COMPLEX : NEW DELHI.**

1.	Name of the applicant	
2.	Father's/Husband's Name	
3.	Date of Birth	
4.	Date of Enrollment as an Advocate with Bar Council of Delhi alongwith Enrollment No. (Attach Enrollment Certificate)	
5.	Name of Bar Association with which registered with Membership No.	
6.	Average Annual Income (Attach Proof of Income on Affidavit) an income of Rs. 15,000/- or more per annum.	
7.	Residential Address with Telephone No.	
8.	Official Address with Telephone No.	
9.	Court where mainly practicing	
10.	Reference of two Advocates of ten years standing or of other respectable persons.	
11.	Any special reason, the applicant wants to adduce in support of his/her application.	